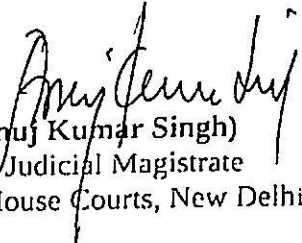


OFFICE OF THE CHIEF JUDICIAL MAGISTRATE
MODIFICATION DUTY ROSTER FOR THE MONTH OF FEBRUARY- 2025

MODIFICATION

In view of the request received from the Court of Ms. Akanksh Garg, Ld. JMFC-01, NDD, PHC, New Delhi and in partial modification of Duty Roster for the month of February- 2025, it is directed that Ms. Poonam Singh, Ld. JMFC NI Act -01, NDD, PHC, ND shall work as Duty JMFC on 24.02.2025, in place of Ms. Akanksha Garg, Ld. JMFC Mahila Court-02, NDD, PHC, New Delhi and Ms. Akanksha Garg, Ld. JMFC Mahila Court-02, NDD, PHC, New Delhi shall work as Duty JMFC on 22.02.2025 in place of Ms. Poonam Singh, Ld. JMFC NI Act-01, NDD, PHC, ND.

Rest of the conditions shall remain unchanged.

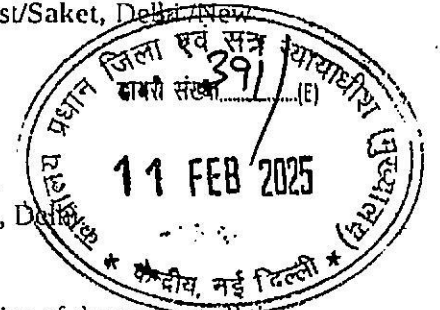

(Anuj Kumar Singh)
Chief Judicial Magistrate
Patiala House Courts, New Delhi.


No. 570-580 /2025/CJM/PHC/New Delhi.

Dated 07.02.2025

Copy forwarded for information and necessary action :-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
(Through Ld. District & Sessions Judge, Patiala House Court, New Delhi).
2. P.S. to Ld. Principal District & Sessions Judge, Patiala House Court, New Delhi.
3. All the other Ld. Principal District & Sessions Judges, Center (HQ), West/THC, North, North-West/Rohini, Shahdra, East, North-East / KKD, South-West / Dwarka, South, South-East / Saket, Delhi /New Delhi.
4. All the Ld. Chief Judicial Magistrates, Center, West/THC, North, North-West/Rohini, Shahdra, East, North-East/KKD, South-West/Dwarka, South, South-East/Saket, Delhi /New Delhi.
5. All the Ld. ACJMs, Patiala House Courts, New Delhi District.
6. The Concerned JMFCs, Patiala House Courts, New Delhi.
7. The Chief Prosecutor, New Delhi- District.
8. The D.C.P. New Delhi District / South District / South -West District.
9. The Incharge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.
10. The Incharge, Computer Room, Patiala House Courts, New Delhi.
11. The Controlling Officer, Pool-Car, New Delhi.
12. The Care Taker, New Delhi District with the direction to affix the copies of the same at all the notice boards at Patiala House Courts Complex.
13. The Incharge, Lock-up, New Delhi.
14. The Incharge Cash Branch, New Delhi- District, Patiala House Courts.
15. The Secretary, N.D.B.A.
16. Office File.




Chief Judicial Magistrate
Patiala House Courts, New Delhi.
07.02.2025